

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 406/2016

This the 17th day of February, 2020



**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Piyushi Yadav, age 27 years
TGT Natural Science (Female)
w/o Vikas Yadav
r/o House No. 204, Gali No. 7
Samaypur Village, Samaypur, Delhi-42. ...Applicant

(none present)

Versus

1. Govt. of NCT of Delhi
Through Secretary, Directorate of Education
IP Estate, Delhi.

2. Chairman/Controller
Delhi Subordinate Services Selection Board
FC-18, Institutional Area
Karkardooma, Delhi-110092. ...Respondents

(through Sh. Ramesh Shukla for Sh. Amit Anand)

ORDER (Oral)

Hon'ble Mr. S.N. Terdal:

None for the applicant. The applicant was not present on 17.12.2019 also. Hence, the OA is dismissed for non prosecution.

**(A.K. Bishnoi)
Member (A)**

**(S.N.Terdal)
Member (J)**

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